

[English]

Cogentrix Power Project

1626. SHRI R. SAMBASIVA RAO : Will the PRIME MINISTER be pleased to state :

(a) the details of the Cogentrix Power Project and the salient features thereof;

(b) whether there will be any adverse effect on the interest of the farmers and fishermen in the region therefrom; and

(c) the estimated cost thereof and the benefits likely to be accrued therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) The 1000 MW (4x250 MW) coal based Mangalore TPS located at Nandikur, Dakshin Kannara District in Karnataka is being put up by Mangalore Power Company (promoted by M/s Congentrix Energy Inc., USA and M/s China Light & Power Company, Hong Kong). The project was accorded techno-economic clearance subject to certain conditions by the Central Electricity Authority at an estimated completion cost of US\$ 751.574 Million + Rs. 1580.89 crore. The project is expected to be completed within a period of 42 months from the date of financial closure.

(b) No, Sir.

(c) As replied at (a) above.

Enron Project

1627. SHRI SURESH KODIKUNNIL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have accorded counter-guarantee to the Enron Project; and

(b) if so, the details thereof including their terms and conditions?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) Yes, Sir.

(b) The terms & conditions of Government of India (GOI)'s counter guarantee to Government of Maharashtra's State guarantee for specified payment obligations of the Maharashtra State Electricity Board to Dabhol Power Company (DPC) under the Power Purchase Agreement for the Phase-I of the Dabhol Power Project, inter-alia, include :

- The GOI's obligation is that of a secondary obligor ;
- The Guarantee shall expire at the earliest to occur of several specified events;

- The guarantee shall not exceed Rs.1500 crores in relation to any one financial year subject to suitable adjustments on account of inflation, change in taxation and rupee devaluation.

- The Termination Payment shall at all times be limited to only outstanding foreign debt which is further limited to US\$ 300 Million.

- Settlement of disputes provides conciliation proceeding as the first mechanism. Any dispute which remain unresolved through conciliation shall be resolved by Arbitration.

- Arbitration shall be in accordance with the provisions of the UNCITRAL Arbitration Rules.

[Translation]

Cooking Gas

1628. SHRI DHIRENDRA AGARWAL : Will the PRIME MINISTER be pleased to state :

(a) the total number of applicants from Bihar in the waiting list for cooking gas registered with the various companies of the Government of India; and

(b) the time by which these applicants are likely to get L.P.G. connections?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b). The number of waitlisted applicants with the distributors of Public Sector Oil Companies as on 1.4.1996 in Bihar is 3.72 lakhs.

Efforts are constantly on to release LPG connections to as many applicants as early as possible. The plan has been drawn for higher availability of LPG by increasing the capacity of exiting production sources, putting up new plants and augmenting supply through higher imports. New import facilities for LPG are under construction at Kandla and Mangalore which are expected to be commissioned in October, 1996. With this, the availability of LPG shall be increased through enhanced imports. New bottling plants and more LPG distributorships are being opened by Government Oil Companies to cater to higher demand. The entire waiting list is expected to be cleared by 2001 A.D.

[English]

Oil Refineries

1629. SHRI RAMENDRA KUMAR : Will the PRIME MINISTER be pleased to state :

(a) the number of oil refineries whose capacity have been enhanced during the last years; and

(b) the details of the capacity of Barauni Oil Refinery situated in Bihar?